BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 59/9/NCLT/AHM/2017 Gujarat High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Khushbu Vinyl Pvt. Ltd.

V/s.

Aarti Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Rasesh H. Parikh	Advicate	Aarti Industries Etd. Operational creditor	Paresh.
2. HARMISH IC SHAU	Az.	Fire Paspadul.	
SANDER BHATT	Adr	Pie Ref.	Rolls

ORDER

Learned Advocate Mr. Rasesh Parikh i/b Learned Advocate Mr. H M Parikh present for operational creditor/ Applicant. Learned Advocate Mr. Harish Shah present for Respondent.

Proof of service filed.

Learned Advocate Mr. Harmish Shah i/b Learned Advocate Mr. Sandeep Bhatt filed Vakalatnama for Respondent.

Respondent counsel requested time to file objections.

Respondent shall file objection on or before 01.08.2017 after serving copy in advance to the Petitioner.

List the matter for objections and for hearing on 01.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.